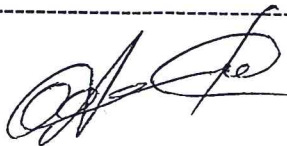


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/626/ (IB)/2017
NAME OF THE PETITIONER(S) : C.H ROBINSON WORLD WIDE FRIEGHT I PVT LTD
NAME OF THE RESPONDENT(S) : ANAX INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K.M. ANAND	Counsel for operational creditor.	

ORDER

Counsel for petitioner present. He is directed to send notice to the respondent alongwith copy of petition in the address shown in the petition and file proof of delivery by way of an affidavit on the next date of hearing. Put up on 21.11.2017 at 10.30 A.M.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)